

Annexure – 7 Name of the corporate debtor: Superfine Metals Private Limited Date of commencement of CIRP: 16.07.2026 List of creditors as on:07.08.2026															
List of operational creditors (Government dues) (Amount in ₹)															
Sl.No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount of claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	E.S.I Corporation, Sub Regional office Nasik	Statutory Body	28.07.2026	₹ 15,82,312.00	₹ 0.00	Operational Debt	₹ 0.00	₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 15,82,312.00	The amount has not crystallized as the claim is presently under dispute. The matter is pending adjudication, with the final order yet to be passed, and hearings and representations are ongoing.
2	The Commissioner of Customs, NS-II	Statutory Body	28.07.2026	₹ 21,10,949.00	₹ 0.00	Operational Debt	₹ 0.00	₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 21,10,949.00	Verification of the claim could not be completed as the process of taking custody and control of the assets and records of the Corporate Debtor is ongoing. The Resolution Professional is not yet in possession of the financial accounts and other relevant records required for verification. The claim shall be verified upon receipt of the requisite documents.
	TOTAL			₹ 36,93,261.00	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 36,93,261.00	